CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 189/TT/2021

Subject : Petition for determination of transmission tariff of the

2019-24 period for number of two assets under "Phase-I-Unified Real Time Dynamic State Measurement

(URTDSM)".

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member

Shri Arun Goyal, Member Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Assam Electricity Grid Corporation Limited and

17 Others

Parties present : Ms. Poorva Saigal, Advocate, MPPTCL

Ms. Reeha Singh, Advocate, MPPTCL

Shri S.S. Raju, PGCIL Shri D.K. Biswal, PGCIL

Shri Ved Prakash Rastogi, PGCIL

Shri A.K. Verma, PGCIL

Shri Anindya Khare, MPPMCL

Record of Proceedings

Case was called out for virtual hearing.

- 2. The order in the instant petition was reserved on 2.11.2021. However, the order could not be issued prior to the former Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.
- 3. The representative of the Petitioner submitted that all the information for determination of tariff has been submitted which may be considered for determination of transmission tariff.



- 4. Learned counsel for MPPTCL submitted that the submissions made on behalf of MTTPCL on the previous date of hearing i.e. on 2.11.2021 may be considered while allowing claims of the Petitioner.
- 5. After hearing the parties, the Commission reserved order in the petition.

By order of the Commission

sd/-(V. Sreenivas) Jt. Chief (Law)

